

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:184
ANSWERED ON:15.12.2003
FOREIGN AIRLINES IN DOMESTIC SECTOR
GANGASANDRA SIDDAPPA BASAVARAJ;IQBAL AHMED SARADGI

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Union Government has taken any final decision for allowing foreign airlines in the domestic sector;
- (b) if so, whether this requires changes in the Foreign Direct Investment ceilings in the sector;
- (c) if so, whether the Naresh Chandra Committee Report regarding foreign investment in civil aviation has been received by the Union Government;
- (d) if so, by when a final decision in this regard is likely to be taken;
- (e) whether the Government's proposal permitting foreign airlines to pick up 26% equity in Indian domestic carrier has been finalised; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

- (a) No, Sir.
- (b) Does not arise.
- (c) The Naresh Chandra Committee has submitted its report to the Government on 8.12.2003.
- (d) The report is under examination.
- (e) No, Sir.
- (f) Does not arise.